

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2017 &
IA NO. 146 OF 2017**

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Inox Air Products Ltd.

.... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Ms. Mandakini Ghosh
Mr. Saransh Shawl**

Counsel for the Respondent(s)

**: Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1
Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran for R-2 to 4**

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **06.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**